

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 174 of 2010**

**Dated :5<sup>th</sup> May, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Patel Parsottambhai Lalibhai & Anr. ... Appellant(s)  
Versus ... Respondent(s)  
CERC & Ors.**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran &  
Ms. Ranjitha Ramachandran**

**Counsel for the Respondent(s): Mr. Saurabh Mishra for R-1  
  
Mr. Sanjay Sen &  
Mr. Neil Hildreth for R-2**

**ORDER**

Post the matter for further hearing on **6<sup>th</sup> May, 2011 at 2.30 p.m.**

**( V.J. Talwar )  
Technical Member**

**(Justice M. Karpaga Vinayagam )  
Chairperson**

Gb/vs